

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5641 OF 2004

VINAYAKA DEV IDAGUNJI & ORS.

Appellant (s)

VERSUS

SHIVARAM & ORS.

Respondent(s)

(With office report )

Date: 04/05/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)

Mr. S.S. Javali, Sr. Adv.

Mr. R.S. Hegde, Adv.

Mr. Chandra Prakash, Adv.

Ms. Savitri Pandey, Adv.

Mr. P.P. Singh, Adv.

For Respondent(s)

Mr. DevaDatt Kamat, Adv.

Mr. Arijit Prasad, Adv.

Mrs. V.D. Khanna, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr.S.S. Javali, senior advocate, appearing for the appellants commenced his arguments

at 11.00 A.M.and concluded at 2.50 P.M. Thereafter, Mr. Devadatt Kamat, counsel appearing for

the respondents started his arguments and was on his legs when the Court rose for the day leaving

the matter part-heard.

an)

(Sheetal Dhingra)

(Vijay Dhaw

Court Master

Court Master